

o/c

**Mohan Ram Goenka, FCS, CFA, M.Com**

Company Secretaries  
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Date : 29.11.2018

To,  
The Deputy Registrar,  
**National Company Law Tribunal**  
Kolkata Bench, 5, Esplanade East Row (West)  
Kolkata-700 001.

**Ref: CP (IB) No. 510-KB-2018**

**IN THE MATTER OF:**

Section 9 of the Insolvency and Bankruptcy Code, 2016

**AND**

Related Regulations and Rules framed under the Insolvency and Bankruptcy Code, 2016 filed against

**IN THE MATTER OF:**

**M/s KANODIA METALS PRIVATE LIMITED, a company having its registered office at 436, Marshall Office, 4<sup>th</sup> Floor, 33/1, Netaji Subhas Road, Kolkata-700001**

.....Operational Creditor

-Versus-

**IN THE MATTER OF:**

**M/s D N SIRCAR DAS PVT. LTD, a company incorporated under the provisions of Companies Act, 1956 and having its Registered Office at 36/2, "W" Road, P.O Dasnagar, P.S, Liluah, District-Howrah, West Bengal-711105.**

..... Corporate Debtor

With reference to the captioned matter and order dated 02.11.2018, I Mohan Ram Goenka, having Registration No. IBBI/IPA-002/IPN00288/2017-18/10846 have been appointed as the Interim Resolution Professional.

In compliance of aforesaid order, please find enclosed herewith the Report on List of Creditors.

The matter is listed for further hearing on **05.12.2018**.

We hope, that you will find the same in order.

Thanking you,  
Yours faithfully,

  
Mohan Ram Goenka

Interim Resolution Professional

Registration Number : IBBI/IPA-002/IPN00288/2017-18/10846

प्राप्त/Received 29.11.18-2.30PM  
राष्ट्रीय कम्पनी विधि अधिकरण  
National Company Law Tribunal  
कोलकाता-बेंच/कोलकाता/Kolkata Bench  
निहित सत्यापित नहीं/Contained not verified

6/0

**Before the National Company Law Tribunal**

**Kolkata Bench**

**CP (IB) No.: 510/KB/2018**

**In the matter of:**

M/s KANODIA METALS PRIVATE LIMITED, a company having its registered office at 436, Marshall Office, 4th Floor, 33/1, Netaji Subhas Road, Kolkata-700001.

.....Operational Creditor

**In the matter of:**

M/s D N SIRCAR DAS PVT. LTD, a company incorporated under the provisions of Companies Act, 1956 and having its Registered Office at 36/2, "W" Road, P.O Dasnagar, P.S, Liluah, District-Howrah, West Bengal-711105.

..... Corporate Debtor

List of creditors under Regulation 13(2)(d) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for corporate persons) Regulations, 2016 by **Mohan Ram Goenka, Insolvency Resolution Professional (IRP)** under the Insolvency and Bankruptcy Code, 2016.

The application for corporate Insolvency Resolution Process filed by **Kanodia Metals Private Limited** under section 9 of the Insolvency and Bankruptcy Code, 2016 read with Rule 4 and Rule 6 of Insolvency and Bankruptcy Board of India (Application to Adjudicating Authority ) Rules, 2016 was admitted by the Kolkata Bench vide order dated 02.11.2018 wherein, **Mohan Ram Goenka**, the undersigned, was appointed as Interim Resolution Professional (IRP) who is directed to take necessary actions in

*Mohan Ram Goenka*

accordance with the relevant provisions of the Insolvency and Bankruptcy Code, 2016.

In compliance with Regulation 13(2)(d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for corporate persons) Regulations, 2016, a list of creditors along with amount claimed, claims admitted, security interest in respect of claims is enclosed as Annexure - "A".

**Interim Resolution Professional**

**In the matter of D N SIRCAR S K DAS PVT LTD**



**Mohan Ram Goenka**

**Registration Number : IBBI/IPA-002/IPN00288/2017-18/10846**

**Place : Kolkata**

**Date : 29.11.2018**

**ANNEXURE - "A"**

**LIST OF CREDITORS**

**As on 02.11.2018 (date of Commencement of insolvency process)**

<b>Sl. No.</b>	<b>Name of the creditor</b>	<b>Address</b>	<b>Amount claimed by the Creditors (in Rs. )</b>	<b>Amount admitted (in Rs. )</b>	<b>Security interest, if any, in respect of such claim (in Rupees)</b>
1.	Allahabad Bank	Red Cross Place Branch 7, Red Cross Place Kolkata- 700001	Rs. 7.31 Crs.	Rs. 7.31 Crs.	At present no security available, as per the Form C submitted by the Bank.

**Interim Resolution Professional**

**In the matter of D N SIRCAR S K DAS PVT LTD**



**Mohan Ram Goenka**

**Registration Number: BBIIP A-002/IPN00288/20 17-18/10846**